

[Sh. Anoopchand Shah]

ported edible oils at fixed price to vanaspati manufacturers but as there is no strict monitoring system, some of them are selling out allotted imported edible oils instead of using it for manufacturing of vanaspati.

This is done because they get more profit from direct sale as prevailing rates of edible oils in market are much higher.

There is no price control over vanaspati in spite of allocation of imported oils by the Government to avoid this policy. Government should ask vanaspati manufacturers, whom allocation of imported edible oils are made, to supply 40% of their production to Government at fixed rates for distribution through Public Distribution System.

At the same time Government should consider the applications of seed growers cooperative societies for licence to manufacture vanaspati from indigenous oils without using imported oils on top priority basis. Government should encourage cooperative movement in vanaspati manufacturing industry.

(iv) Need to send a survey team to assess the damage caused by floods in Vaishali (Bihar)

SHRIMATI KISHORI SINHA (Vaishali): In my Vaishali parliamentary constituency, in the Vaishali and Mazaffarpur districts thousands of people have suffered greatly due to the recent floods. There is as yet no way even to reach those marooned people except by using helicopters. So many of the groups are marooned precariously that unless the army is deployed to rescue them they may face certain death. So far no relief is in sight. Even in areas not so marooned, people have lost all their crops and stores with the result that there is no foodgrains to go round. There is no fodder for cattle. Both

people and cattle face hunger. Besides, there is danger of pestilence for them in view of the impurities that the flood has brought in. The Centre should impress on the State Government and provide it with boats and helicopters to rescue the marooned and send them food and fodder on a war footing. The farmers who have lost their all, must be given adequate resources to restart their economic activity. This being probably the worst flood affected area, a special team of officials from the Centre should go there to survey the damage and recommend suitable measures.

(v) Need to include the Chittoor districts dairy in the National Milk Grid.

SHRIMATI N.P. JHANSI LAKSHMI (Chittoor): The Chittoor district of Andhra Pradesh has been severely affected by drought during the last four years. The entire district is dependent on dairy only. The daily collection of the Chittoor Dairy Milk is more than 1 1/2 lakh litres per day. It is proposed to increase the daily collection of milk to 3 lakh litres per day. The farmers, marginal farmers, scheduled castes and backward classes depend on dairy scheme. In Chittoor district, there are more than 130 women's cooperative dairy societies and it is proposed to increase the number of these societies to 300.

I would request the Minister for Agriculture to include Chittoor district dairy in the National Milk Grid so that the farmers are benefited. It is also requested that fodder and feed for cattle be supplied at subsidised rates for the cattle.

(vi) Demand for a direct Superfast train between Mangalore and Bombay via Hasan, Hubli, Miraj and Pune

SHRI V.S. KRISHNA IYER (Bangalore

South): At present, thousands of people from coastal areas of Karnataka, particularly from Mangalore, are travelling to Hassan, Hubli, Pune and Bombay. There is no direct train service between Mangalore-Bombay via Hassan, Arasikere, Hubli, Miraj, Pune. Since the present train which is running on a circuitous route between Mangalore-Bombay via Arakonam is not convenient to the public, hundreds of people from Mangalore have to travel in bus to reach Bombay quickly.

There is a demand from the people of Mangalore and coastal areas of Karnataka for running a direct super-fast train between Mangalore-Bombay via Hassan, Arasikere, Hubli, Miraj. It will reduce nearly 800 kms and 18 hours of journey time besides Rs. 40 in fare. I, therefore, request the Government to kindly fulfil the long pending demand of the people of Mangalore by introducing this direct superfast train.

[Translation]

(vii) Demand for investment of more money in the village development programme in Madhya Pradesh to contain Naxalite activities

SHRI MANKURAM SODI (Bastar): Mr. Deputy Speaker, Sir, the activities of naxalities are constantly on increase in district Bastar of Madhya Pradesh. This year a truck carrying *Tendu Patta* bags was set ablaze near *Gola Palli*. The deputy *Sarpanch* of Pusnar near Gangalur was tortured to death in front of the villagers. Similarly, the *Sarpanch* and another member of the Panchayat of Pentajad village was riddled with bullets in front of villagers. Consequently, the terror unleashed by them is spreading fast in the entire area. Earlier, they used to beat up shopkeepers and officers who used to exploit the poor in front of villagers and would let them go. But their *modus operandi*

has changed from this year. Now they torture them to death in front of the villagers. More attention should be paid to the Rural Development Programme to ensure that the people do not help the Naxalites.

Besides, the collector should awaken the people through their own representatives including the *Panch, Sarpanch, Manjhi* of the block. Their demands, problems and grievances should be heard. This would enable the Government to restore their confidence in such programmes.

Therefore, I would request the Central Government to allocate more funds under the Rural Development Programme for that area, so that people's confidence can be restored in such programmes.

[English]

(viii) Need for the Central Government to Finance the Gopalpur minor port in Orissa

SHRI CHINTAMANI JENA (Balasore): The State of Orissa has a coastal line extending to 480 kms and has proposed to develop the minor ports like Dhamra, Chandbali, Kasafal along with Gopipur which is under execution. According to the existing policy, the State of Orissa would not be entitled to receive funds from the centrally sponsored scheme during the Seventh Plan period even though the main aim of the Centre is to develop more minor ports in the country to boost the national economy. Besides, the policy would not only be iniquitous but would also saddle the State Government with full funding responsibility of developing minor port at Gopalpur for which the State has already spent Rs. 22.40 crores and propose to spend Rs. 6.57 crores in the current year. In view of the above facts and acute resource constraints of the State of Orissa, the Union Government may kindly